फ़ा.सं. 1/16/2013-सीएल-V
जानेश्वर कुमार सिंह, संयुक्त सचिव
MINISTRY OF CORPORATE AFFAIRS
NOTIFICATION
New Delhi, the 26th October, 2018

S.O. 5458 (E).— In exercise of the powers conferred by sub-sections (1) and (2) of section 396 of the Companies Act, 2013 (18 of 2013) (herein after referred to as the said Act), the Central Government hereby establishes the office of the Registrar of Companies cum Official Liquidator at Dehradun, having territorial jurisdiction in the whole State of Uttarakhand for discharging the functions of the Registrar of Companies under the various provisions of the said Act and appoints the Registrar of Companies cum Official Liquidator at Dehradun for the purpose of registration of companies and discharging the functions under the said Act in the State of Uttarakhand.

2. This notification shall come into force with effect from 29.10.2018.

[F. No.1/16/2013 -CL-V]

GYANESHWAR KUMAR SINGH, Jr. Secy.